

Union Govt. will introduce Bill for the creation of a separate Uttaranchal State in this session itself. I do not want to raise the Muzzaffar Nagar and Khatima incidents but this House as well as entire country agreed in toto for the creation of a separate Uttaranchal State. If the Union Govt. tries to drag to feet on this issue then the entire area may plunge into unrest. So, I request the Govt., through you that firstly a statement should have come from Govt. They keep on saying outside that they are going to create Uttaranchal. Hon. Minister is present here hence a categorical statement should come from him that a Bill to create a separate Uttaranchal State will be introduced in this session. The approval of Hon. President be taken at the earliest so that a separate Uttaranchal State is created on the basis of proposal passed by the U.P. Assembly on 24.4.97.

[English]

DR. ASIM BALA : I would like to raise a very serious matter. More than thirty-two years back about sixty-six refugee families coming from Bangladesh, that is erstwhile East Pakistan, to India were put up at Sharnarthy Mahila Ashram in Karnal, Haryana. All of them are women with their children. They are leading a very hard life. The Government assured to give them a permanent settlement, a rehabilitation. They used to get some ex-gratia payment. But that is also stopped.

That has also been stopped. The State Government has stopped electricity, water and other civic amenities. They are passing through a very hard time in their lives. Most of them belong to backward community. I urge upon the Government to give them permanent rehabilitation so that they can settle there permanently.

SHRI KODIKUNNIL SURESH (Adoor) : Sir, I thank you very much for giving me this opportunity.

In Kerala, more than fifteen senior officers belonging to Scheduled Castes are due for getting promoted. A proposal was sent to the UPSC by the State Government a month ago. The matter is still pending before the UPSC. No action has been taken so far. The UPSC is unnecessarily asking for some clarifications and some other details. Therefore, I would request the Government of India, that the Ministry of Personnel should urgently look into the matter, take urgent steps to promote these officers and avoid any further delay.

[Translation]

JUSTICE GUMAN MAL LODHA : Hon. Speaker, Sir, I express my gratitude that you have provided me an opportunity to speak on a topic having international importance.

The question is whether Arunachal Pradesh is an integral part of India or not. The Chief Minister of Arunachal Pradesh had submitted an application in Chinese Embassy for granting him a visa to attend a cultural programme in China. You will be surprised to know that the Chinese Embassy has refused to grant him Visa on the ground that it is a very sensitive issue as Arunachal Pradesh is an indivisible part of China so the question does not arise to grant you visa for that through you I want to know from the Prime Minister that this is the question of sovereignty. Major Saitan Singh and thousand of people have sacrificed their lives.....(Interruptions)

[English]

MR. CHAIRMAN : The hon. Minister may kindly take note of it.

[Translation]

JUSTICE GUMAN MAL LODHA : I want to say that you must tell the Prime Minister that the Chinese Embassy has said that Arunachal Pradesh is an integral part of China not of India. This has to be contradicted and announced that the Chinese Embassy in India is indulging in such irresponsible act and the letter which was given to the Chief Minister he presented in the House and accordingly action be taken after announcing that Arunachal is an indivisible part of India.

[Translation]

SHRI BANWARI LAL PUROHIT (Nagpur) : You please give the directions.

[English]

Sir, we would like to have a reply from the Government.

[Translation]

This is a very important question(Interruptions)

PROF. RASA SINGH RAWAT (Ajmer) : Mr. Chairman, Sir, I want to say one thing in this regard. We accept this that Arunachal is an integral part of our country but our friendly relation with China are also strengthening. We are concluding Agreement with China for keeping peace on border and our forces and our forces are also being withdrawn and China is also saying that they will also withdraw their forces but on the other hand lot of difference is being seen between what is said and what is done by China because a conference was held on Bio-Diversity in the kumbing city under Yenan State of China and a decision was taken therein to invite the people of trans-border areas as the people of Russia were invited in that bio-diversity conference. On this basic MC Aurther Foundation of America and Chinese Academy decided to invite the Chief Minister of Arunachal Pradesh and Chinese Academy sent invitation to them and informed him to apply for VISA in Chinese Embassy, but it is very regretful that when Govt. of China came to know about it, they told Chinese Embassy not to issue Visa to him because Arunachal is a part of China.

MR. CHAIRMAN : What would you like to say to the Government of India.

The Hon. Minister would take note of it.

[English]

The hon. Minister may take note of it.

[Translation]

PROF. RASA SINGH RAWAT : I want request Government of India to clear the position of Arunachal Pradesh. Arunachal Pradesh is an integral part of India and this state is our important border line on Himalayas in the North-East of our country. I want that China should give recognition to it.....(Interruptions)

VAIDYA DAU DAYAL JOSHI (Kota) : Sir, Hon'ble Minister wants to say something.

[English]

YERRANNAIDU : I will inform the hon. Prime Minister.